

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,**

**ALAHABAD BENCH, ALAHABAD**

Allahabad, this the **18<sup>th</sup>** day of **September, 2018**

Present :

**Hon'ble Mr. Gokul Chandra Pati, Member-A**

**Hon'ble Mr. Rakesh Sagar Jain, Member - J**

Original Application No.330/506/2011

Brijendra Kumar .....Applicant.

By Advocate – Shri H. M. Srivastava

Vs.

Union of India & Ors. .....Respondents

By Advocate : Ms. Shikha Dixit

**O R D E R**

**By Hon'ble Shri Gokul Chandra Pati, Member-A :**

None present for the applicant. Shri Raghvendra Pratap Singh, learned counsel for the respondents is present.

2. On perusal of file it appears that on the previous dates i.e. 27.07.2018 and 06.04.2018 applicant was not present to pursue the case. Today also no one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.

3. Accordingly, O.A. is dismissed in default and for non prosecution. No order as to costs.

(Rakesh Sagar Jain)  
Member - J

(Gokul Chandra Pati)  
Member-A

/Shashi/